

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

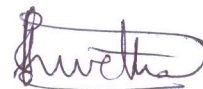
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

For TK Bhaskar
Priyadarshini. N
Shwetha Vasudevan
Keerthi.

Counsel for
petitioner



ORDER

Ms N Priyadarshini, counsel for petitioner present and prayed time for submitting final arguments. Time extended at request. Put up on **02.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)